

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 21st October, 2019

No. HC.VII-167 (Pt.-VI)/2014/6130/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers in Grade III of the Assam Judicial Service to participate in a 1 (one) day "*Judicial Knowledge Enhancement Programme*", scheduled to be held on **09.11.2019 at the Judicial Academy, Assam at Amingaon-**

| Sl. No. | Name | Designation & place of posting |
|---------|-------------------------------------|--|
| 1. | Shri Saleh Ahammad | Sub-Divisional Judicial Magistrate (M), Margherita |
| 2. | Smti Syeda Sabina Afzal Zinnat | Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati |
| 3. | Smti Aklima Begum | Sub-Divisional Judicial Magistrate (M), Nazira |
| 4. | Smti Juma Sinha | Sub-Divisional Judicial Magistrate (M), Bilasipara |
| 5. | Smti Salma Sultana | Sub-Divisional Judicial Magistrate (M), Rangia |
| 6. | Shri Jafar Md. Azizul Karim Tapadar | Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong |
| 7. | Shri Jyotirmoy Sharma | Munsiff, Chirang |
| 8. | Smti Shalma Azaz | Sub-Divisional Judicial Magistrate (S), Nalbari |
| 9. | Shri Ashraf Ahmed Choudhury | Sub-Divisional Judicial Magistrate (S), Karimganj |
| 10. | Smti Juri Dutta | Munsiff-cum-Judicial Magistrate, 1 st Class, Abhayapuri |
| 11. | Smti Pooja Devi | Munsiff No.1, Goalpara |
| 12. | Smti Sabita Bharadwaj | Munsiff No.1, Sonitpur, Tezpur |
| 13. | Smti Arunima Sonowal | Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai |
| 14. | Smti Saraswati Johori Padun | Munsiff No.1, Kamrup (M), Guwahati |
| 15. | Smti Monica Boro | Munsiff-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu |
| 16. | Shri Jagat Das | Munsiff, Baksa, Mushalpur |
| 17. | Smti Kumari Arti | Munsiff-cum- Judicial Magistrate, 1 st Class, Udalguri |
| 18. | Smti Dulumoni Das | Munsiff No.1, Nalbari |
| 19. | Smti Mridusmita Hazarika | Munsiff -cum-Judicial Magistrate, 1 st Class, Bilasipara |
| 20. | Shri Sarfraz Nawaz | Judicial Magistrate, 1 st Class, Hojai |
| 21. | Shri Abhijit Saikia | Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari |
| 22. | Shri Surajit Das | Munsiff, Bongaigaon |
| 23. | Smti Zubeer Chaliha | Munsiff No.1, Barpeta |

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| 24. | Shri Iqbal Alam Fanaji | Munsiff No.1, Nagaon |
| 25. | Smti Shatabdi Bhuyan | Munsiff No.2, Nagaon |
| 26. | Shri Sundeep Kashyap Das | Munsiff-cum-Judicial Magistrate, 1 st Class, Bokakhat |
| 27. | Shri Prasenjit Das | Munsiff No.1, Kokrajhar |
| 28. | Smti Rubina Yasmin | Munsiff No.2, Nalbari |
| 29. | Shri Syed Tabshir Alam | Munsiff No.1, Darrang, Mangaldoi |
| 30. | Smti Talat Nasrat Jabin | Judicial Magistrate, 1 st Class, Dibrugarh |
| 31. | Shri Saumarjyoti Dutta | Munsiff, Hojai |
| 32. | Smti Al Moohmina Muzzammil | Judicial Magistrate, 1 st Class, Hailakandi |
| 33. | Shri Kaustuvmani Goswami | Munsiff No.1, Cachar, Silchar |
| 34. | Shri Rupanta Charingia Phukan | Munsiff No.1, Jorhat |
| 35. | Smti Himadri Sarma | Munsiff, Rangia |
| 36. | Smti Pronami Dutta | Munsiff No.2, Kamrup (M), Guwahati |
| 37. | Shri Diganta Goswami | Munsiff No.1, Dibrugarh |
| 38. | Smti Fariha Faridi | Judicial Magistrate, 1 st Class, Darrang, Mangaldoi |
| 39. | Smti Ayushree Shravan | Munsiff No.1, Morigaon |
| 40. | Shri Manish Yadav | Munsiff No.1, Sivasagar |
| 41. | Shri Santanu Kumar Sarma | Munsiff No.1, Hailakandi |
| 42. | Smti Nazrana Parbin Rehman | Munsiff No.1, Dhemaji |
| 43. | Shri Tanwir Ikram Hazarika | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 44. | Shri Rajrishi Shandilya | Munsiff-cum-Judicial Magistrate, 1 st Class, Bijni, Chirang |
| 45. | Shri Angaz Baruah | Munsiff-cum-Judicial Magistrate, 1 st Class, Sonari |
| 46. | Smti Sabeena Yasmeen | Munsiff-cum-Judicial Magistrate, 1 st Class, Nazira |
| 47. | Shri Siddarth Brook | Munsiff No.1, Dhubri |
| 48. | Smti Sweety Bhuyan | Munsiff No.1, Lakhimpur, North Lakhimpur |
| 49. | Smti Neha Saikia | Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath Chariali |
| 50. | Smti Pranjita Konwar | Munsiff No.2, Tinsukia |
| 51. | Shri Tarkeshwer Sinha | Munsiff No.1, Karimganj |
| 52. | Smti Zafreena Begum | Munsiff No.1, Tinsukia |
| 53. | Shri Abhilekh Anjan Gogoi | Munsiff No.1, Golaghat |
| 54. | Shri Pronab Kr. Nath | Munsiff-cum-Judicial Magistrate, 1 st Class, Koliabar |
| 55. | Smti Rupashree Deb | Munsiff No.2, Cachar, Silchar |
| 56. | Shri Anurup Bordoloi | Munsiff-cum-Judicial Magistrate, 1 st Class, Tihu |
| 57. | Smti Shahzadi Nissat Rafiq | Judicial Magistrate, 1 st Class, Dibrugarh |

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| 58. | Shri Debasish Borah | Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar |
| 59. | Smti Dimpy Naroh | Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 60. | Shri Siddhartha Bora | Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar |

The Officers are to report at the venue **at 9:15 a.m. positively on 09.11.2019.**

No. HC.VII-167 (Pt.-VI)/2014/6131/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers in Grade III of the Assam Judicial Service to participate in a 1 (one) day "*Judicial Knowledge Enhancement Programme*", scheduled to be held on **10.11.2019 at the Judicial Academy, Assam at Amingaon-**

| Sl. No. | Name | Designation & place of posting |
|---------|-----------------------------|--|
| 1. | Smti Jharna Saikia | Sub-Divisional Judicial Magistrate (M), Bajali |
| 2. | Shri Chinmoy Barua | Sub-Divisional Judicial Magistrate (M), Gossaigaon |
| 3. | Smti Sagarika Borpujari | Sub-Divisional Judicial Magistrate (M), Sarupathar |
| 4. | Smti Jayashree Bora | Sub-Divisional Judicial Magistrate (M), Sonari |
| 5. | Smti Pooja Sinha | Sub-Divisional Judicial Magistrate (M), Gohpur |
| 6. | Smti Priyanka Hazarika Nair | Sub-Divisional Judicial Magistrate (M), Biswanath Chariali |
| 7. | Shri Nayanjyoti Choudhury | Sub-Divisional Judicial Magistrate (M), Abhayapuri |
| 8. | Shri Dhiraj Kumar Kalita | Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar |
| 9. | Smti Sutapa Bhusan | Sub-Divisional Judicial Magistrate (M), Titabar |
| 10. | Shri Debasish Kashyap | Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya |
| 11. | Shri Chinmoy Baruah | Sub-Divisional Judicial Magistrate (M), Hojai |
| 12. | Smti Bijaya Khakhlari | Sub-Divisional Judicial Magistrate (M), Jonai |
| 13. | Smti Sorbani Bhattacharjee | Sub-Divisional Judicial Magistrate (M), Dhakuakhana |
| 14. | Smti Arpita Kar | Sub-Divisional Judicial Magistrate (S), Udalguri |
| 15. | Smti Gypsy Deb | Sub-Divisional Judicial Magistrate (S), Dibrugarh |

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| 16. | Smti Bobidita Gogoi | Sub-Divisional Judicial Magistrate (M), Bijni |
| 17. | Smti Karuna Devi | Sub-Divisional Judicial Magistrate (M), Majuli |
| 18. | Smti Dubori Dutta | Sub-Divisional Judicial Magistrate (M), Koliabar |
| 19. | Shri Tarun Dey | Sub-Divisional Judicial Magistrate (M), Hatsingimari, Dhubri |
| 20. | Shri Uttam Chetri | Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati |
| 21. | Shri Siddhartha Shankar Sharma | Sub-Divisional Judicial Magistrate (M), Bokakhat |
| 22. | Shri Sandeep Kaushik | Sub-Divisional Judicial Magistrate (S), Bongaigaon |
| 23. | Shri Lohit Kumar Sarmah | Sub-Divisional Judicial Magistrate (S), Morigaon |
| 24. | Shri Surajit Baruah | Sub-Divisional Judicial Magistrate (S), Nagaon |
| 25. | Shri Baloram Kshetri | Sub-Divisional Judicial Magistrate (S), Sivasagar |
| 26. | Shri Nirmal Kumar Laskar | Sub-Divisional Judicial Magistrate (S), Jorhat |
| 27. | Shri Saptarshi Garg | Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 28. | Smti Munmee Neog | Sub-Divisional Judicial Magistrate (S), Goalpara |
| 29. | Shri Achyutananda Saikia | Sub-Divisional Judicial Magistrate (S), Golaghat |
| 30. | Smti Surajita Trivedy | Sub-Divisional Judicial Magistrate (S), Barpeta |
| 31. | Smti Pranami Goswami | Judicial Magistrate, 1 st Class, Chirang |
| 32. | Shri Bidyabrata Acharyya | Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur |
| 33. | Shri Devojyoti Bhuyan | Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong |
| 34. | Smti Sangita Haloi | Sub-Divisional Judicial Magistrate (S), Dhubri |
| 35. | Smti Sushmita Borpujari | Sub-Divisional Judicial Magistrate (S), Kokrajhar |
| 36. | Smti Barnali Sarmah | Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi |
| 37. | Shri Ujal Borah | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 38. | Shri Amarendra Hazarika | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 39. | Shri Binod Prasad | Munsiff-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong District |
| 40. | Smti Merileen Hazarika | Special Railway Magistrate, 1 st Class, Tinsukia |

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| 41. | Shri Gautam Daimari | Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 42. | Smti Monica Missong | Judicial Magistrate, 1 st Class, Dhemaji |
| 43. | Shri Biswadeep Baruah | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 44. | Smti Dhanjeeta Das | Judicial Magistrate, 1 st Class, Hajo |
| 45. | Shri Kaushik Kamal Baruah | Judicial Magistrate, 1 st Class, Dibrugarh |
| 46. | Smti Jahnabi Devi | Judicial Magistrate, 1 st Class, Cachar, Silchar |
| 47. | Smti Anne Baruah | Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon |
| 48. | Shri Devabrata Kalita | Judicial Magistrate, 1 st Class, Kamrup, Amingaon |
| 49. | Smti Anamika Barman | Judicial Magistrate, 1 st Class, Morigaon |
| 50. | Shri Subarno Jyoti Deb | Judicial Magistrate, 1 st Class, Cachar, Silchar |
| 51. | Shri Kangkan Bhardwaj | Judicial Magistrate, 1 st Class, Boko, Kamrup |
| 52. | Smti Mridusmita Devi | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati |
| 53. | Smti Jahnobi Hazarika | Judicial Magistrate, 1 st Class, Barpeta |
| 54. | Shri Tridip Kumar Bhattacharyya | Munsiff No.3, Kamrup (M), Guwahati |
| 55. | Smti Juhi Gogoi | Judicial Magistrate, 1 st Class, Sonitpur, Tezpur |
| 56. | Smti Jinti Panging | Judicial Magistrate, 1 st Class, Jorhat |
| 57. | Shri Navneet Kashyap | Judicial Magistrate, 1 st Class, Bokajan, Karbi Anglong |
| 58. | Smti. Prarthana Neog | Judicial Magistrate, 1 st Class, Rangia |
| 59. | Smti Sibani Dutta | Judicial Magistrate, 1 st Class, Sivasagar |
| 60. | Smti Sparsita Garg | Judicial Magistrate, 1 st Class, Sonitpur, Tezpur |
| 61. | Smti Jyoti Rupa Haloi | Judicial Magistrate, 1 st Class, Goalpara |
| 62. | Smti Fung Yan Loi | Judicial Magistrate, 1 st Class, Nagaon |

The Officers are to report at the venue **at 9:15 a.m. positively on 10.11.2019.**

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/6132 - 6144/A dated 21.10.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

7. The Chief Judicial Magistrate,
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

He / she is requested to inform the nominated officer(s) under his / her control.

8. The nominated officer concerned.

Accommodation will be provided to the participants by the Judicial Academy, Assam, on request only. The Officer desirous of availing the facility is to intimate the same vide e-mail to the Director, Judicial Academy, Assam at suggestion.jaa@gmail.com on or before 25.10.2019. Arrangement of accommodation etc. for accompanying PSO / Driver / Staff etc., if any, is to be made by the concerned officer himself / herself.

The participants will be accommodated at "SVD House, New Airport Road (Near Airport), Garal Village, Guwahati-781017"

9. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Research Officer, Judicial Academy, Assam.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Judicial)



JUDICIAL KNOWLEDGE ENHANCEMENT PROGRAMME

A G E N D A

09.11.2019

VENUE : JUDICIAL ACADEMY, ASSAM, AMINGAON, GUWAHATI.

PARTICIPANTS : GRADE-III JUDICIAL OFFICERS OF ASSAM JUDICIAL SERVICE (1ST PHASE)

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| 09.15 A.M. to 09.45 A.M. | | Breakfast & Registration | |
| 09.45 A.M. to 10.00 A.M. | | Welcome & Felicitation | |
| SESSION - I | TIME | TOPIC | RESOURCE PERSON |
| | 10.00 A.M. to 11.30 A.M. | Disposal of Miscellaneous Petitions in Civil Cases | HON'BLE MR. JUSTICE A.M. BUJOR BARUA JUDGE GAUHATI HIGH COURT |
| TEA (11.30 A.M. to 12.00 NOON) | | | |
| SESSION - II | 12.00 NOON to 01.30 P.M. | Execution in Civil Cases | HON'BLE MR. JUSTICE P.K. DEKA JUDGE GAUHATI HIGH COURT |
| LUNCH (01.30 P.M. to 02.30 P.M.) | | | |
| SESSION - III | 02.30 P.M. to 04.30 P.M. | Duties of Magistrates during investigation, enquiry and trial. | SRI ROUSHAN LAL Faculty, Judicial Academy, Assam MS. IPSITA BORTHAKUR Research Officer, Judicial Academy, Assam |
| TEA | | | |



JUDICIAL KNOWLEDGE ENHANCEMENT PROGRAMME

A G E N D A

10.11.2019

VENUE : JUDICIAL ACADEMY, ASSAM, AMINGAON, GUWAHATI.

PARTICIPANTS : GRADE-III JUDICIAL OFFICERS OF ASSAM JUDICIAL SERVICE (2ND BATCH)

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| 09.15 A.M. to 09.45 A.M. | | Breakfast & Registration | |
| 09.45 A.M. to 10.00 A.M. | | Welcome & Felicitation | |
| SESSION - I | TIME | TOPIC | RESOURCE PERSON |
| | 10.00 A.M. to 11.30 A.M. | Topic of Criminal Law | Hon'ble Judge Gauhati High Court (Subject to consent) |
| TEA (11.30 A.M. to 12.00 NOON) | | | |
| SESSION - II | 12.00 NOON to 01.30 P.M. | (i) Arms Act (ii) NDPS Act | Sri S.P. Moitra Faculty, Judicial Academy, Assam Dr. Manash Barua Faculty, Judicial Academy, Assam |
| | LUNCH (01.30 P.M. to 02.30 P.M.) | | |
| SESSION - III | 02.30 P.M. to 04.30 P.M. | Duties of Magistrates during investigation, enquiry and trial. | Sri Roushan Lal Faculty, Judicial Academy, Assam Ms. Ipsita Borthakur Research Officer, Judicial Academy, Assam |
| TEA | | | |